NEW DELHI BENCH

IB-443(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: M/s. Paradise Constructions Vs. Quality Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner:

Mr. Y.P. Narula, Sr. Advocate with

Ms. Tara Narula, Advocate

For the Respondent:

Mr. Arvind Kumar Gupta & Mr. Prashant Bhardwaj,

Advocates

ORDER

Reply to the petition is on record. Ld. Sr. Counsel prays for time to remove the objection i.e. filing of the certificate from one bank viz., Oriental Bank of Commerce, which does not adhere to the requirement of Section 9(3)(c) of the Code. Objection be removed within a week.

To come up on 22nd November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)